

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:65
ANSWERED ON:22.11.2006
SPECIAL COURTS FOR CYBER CRIMES
Nahata Smt. P. Jaya Prada

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

:-

- (a) Whether the Government propose to set up special courts to deal with cyber related crimes ;
- (b) If so, the details thereof; and
- (c) If not, the reasons therefor ?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(DR. SHAKEEL AHMAD)

(a) and (b) : The Adjudicating Officers have been appointed for adjudicating such contraventions as provided for in the Information Technology Act, 2000. Cyber Appellate Tribunal has been established to hear the appeals against the orders of Adjudicating Officers. The Cyber Appellate Tribunal and the Adjudicating Officers have been vested with the powers of Civil Court under the Code of Civil Procedures, 1908 as provided in Sub-section

(2) of Section 58 of the IT Act, 2000.

(c) : Does not arise.